

toms authorities during the last five years are given below:

	Year	Quantity (in Kgs ⁹)	Value (Rs. in Lakhs)
Gold	1975	134	68
	1976	173	85
	1977	267	162
	1978	220	152
	1979	134	136
	1980	22	30
	(Feb. to June)	(approx.)	(approx.)
Silver	1975	430	5.00
	1976	2253	27.50
	1977	110	1.30
	1978	642	9.00
	1979	5410	122.00
	1980	12935	397.00
	Feb to June	(approx.)	(approx.)

The information regarding the amount realised by Government through auction or by sale of confiscated gold and silver is being collected and will be laid on the Table of the House.

(e) Yes, Sir. To curb smuggling activities along the West Coast, necessary anti-smuggling measures are being reinforced. The Customs Preventive and Intelligence staff have been suitably re-deployed and provided with anti-smuggling equipment to detect and intercept contraband goods. For quick and secret relay of intelligence and information, the West Coast has been brought under the wireless communication network. Vigilance is maintained by sea patrolling by means of speed boats. Shore Guard parties have also been set up to

check vehicular traffic along the feeder roads to the coasts.

Increase in Number of Flights to Iraq

6461. SHRI C. M. BANATWALA: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether there is only one flight a week from Delhi to Baghdad operated by the Iraq Airways and another from Bombay to Baghdad by Air India;

(b) if so, whether in view of the growing demand Government consider proposing to Iraq to increase the number of flights; and

(c) if so, the steps taken or proposed to be taken in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI CHANDULAL CHANDRAKAR): (a) Iraqi Airways is operating a weekly service each to Delhi and Bombay from Baghdad with B 747 aircraft. Air India is presently operating a weekly B 707 service to Baghdad from Bombay and a once weekly Cargo Service between Bombay and Baghdad with a leased DC 8 aircraft.

(b) and (c) The Iraqi Government has proposed Government level discussion with a view to obtaining an increase in frequency of Iraqi Airways services between India and Iraq. The proposed discussions were to be held in July, 1980 but the Iraqi delegation did not find it possible to hold discussions in July and hence the talks stand postponed.

With effect from Nov., 1980. Air-India plan to operate two services to Baghdad from Bombay one of which will be routed through Delhi.

Loans granted by I.D.B.I. to Private Sectors

6462. SHRI R. R. BHOLE: Will the Minister of FINANCE be pleased to lay a statement showing:

(a) the amount of loans granted by Industrial Development Bank of India

to different private sectors during the years 1970 to 1979;

(b) the amount of soft loan granted to the different private sectors after the scheme was formulated and how much has been recovered and if not, the reasons therefor; and

(c) the amount of loans sanctioned to sick mills through Industrial Reconstruction Corporation of India and whether the amount had in fact been spent for the purpose for which it was sanctioned?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT): (a) The Industrial Development Bank of India (IDBI) had sanctioned direct assistance of Rs. 653.79 crores to industrial units in different private sectors during the years 1970-71 (July—June) to 1978-79 (July—June).

(b) Since February, 1977 when the Soft Loan Scheme came into operation and upto 31st July, 1979, the IDBI had sanctioned Rs. 155.3 crores to industrial concerns belonging to different private sectors. Of this the assistance disbursed amounted to Rs. 38.7 crores. As on 31-3-1980, 10 companies assisted under the Scheme defaulted in payment of principal and/or interest to the extent of Rs. 71.01 lakhs (Rs. 25.00 lakhs as principal and Rs. 46.01 lakhs as interest). Reasons for default stem from the weak financial position of the units, sickness of the units, labour problems, etc.

(c) The Industrial Reconstruction Corporation of India (IRCI) had as on 31st March, 1980 sanctioned financial assistance aggregating to Rs. 79.00 crores to sick industrial units. The IRCI keeps a close watch on the utilisation of the disbursed funds by the units under the specific heads for which the assistance is sanctioned.

Utilisation of Loan by Engineering Industry

6463. SHRI K. P. SINGH DEO:

Will the Minister of FINANCE be pleased to state:

(a) whether during the last four years the engineering industry has utilised soft loan worth Rs. 60 crores only when the funds allotted by Industrial Development Bank of India was of an order of Rs. 300 crores;

(b) whether Government have tried to find out the reasons for the huge funds going abegging;

(c) whether the industry have made some suggestions for improving the situation; and

(d) if so, whether this has been considered and the decision taken thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT): (a) and (b) It is not true that the Industrial Development Bank of India has allotted funds of the order of Rs. 300 crores under the Soft Loan Scheme for the engineering industry. The IDBI does not make any specific allotment of funds under this Scheme for any industry exclusively, including the engineering industry. Since February, 1977 when the Soft Loan Scheme came into operation and upto 31-5-1980, the Industrial Development Bank of India (IDBI) in participation with the Industrial Finance Corporation of India (IFCI) and the Industrial Credit & Investment Corporation of India (ICICI), has sanctioned loans aggregating Rs. 111.39 crores to 75 units in the engineering industry under the Scheme. Of this, 48 units have availed of assistance to the extent of Rs. 33.18 crores.

(c) and (d) The question does not arise since, though the Association of Indian Engineering Industry (AIEI) had sent a note on certain aspects of institutional finance relating to policies and procedures, it has not suggested any policy changes in the Soft Loan Scheme for improving the availment of assistance by the engineering industry.